

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**M.A. No.60/108/2019
O.A. No.60/940/2016**

Date of decision: 22.03.2019

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

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Yogendra Singh, S/o Sh.Sompal Singh, aged 34 years, Group-C) R/O Vill. P.Shekhpura, P.O Kandela, Shamli, Uttar Pradesh, Pin 247774 Roll No.24056237 selected/Shortlisted for the panel for the post of Assistant Loco Pilot.

... APPLICANT

VERSUS



1. Union of India through Secretary Ministry of Railways North Block New Delhi-110011.
2. General Manager, Northern Railway Baroda House, New Delhi-110011.
3. Divisional Personnel Officer, Northern Railway, Ambala Cantt.-133001.
4. Chief Medical Director, N. Railway Baroda House, N Delhi-110011.
5. Sr. DMO Medical Examiner Divisional Railway Hospital/Northern Railway Ambala Cantt.-133001.
6. PGIMER through its Director or the concerned authority, Sector-12, Chandigarh-160012.

... RESPONDENTS

PRESENT: Sh. Ashutosh Gupta vice Ms. Savita Bhandari, counsel for the applicant.
Sh. Lakhinder Bir Singh, counsel for the respondents.

ORDER (Oral)**SANJEEV KAUSHIK, MEMBER (J):-**

1. Heard.
2. Issue notice to the respondents.
3. Sh. Lakhinder Bir Singh, puts in appearance on behalf of the respondents and submitted that this application is frivolous litigation as in terms of orders of this Court, case of the applicant has been re-examined by the Board and thereafter he has also been offered appointment.
4. In the wake of above facts, this Execution Application is disposed of as having been satisfied.



Date: 22.03.2019.

Place: Chandigarh.

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